	Annexure 7														
Name of the Corporate debtor: M/s. Sai Krishna Minerals Private Limited; Date of commencement of CIRP: 30.05.2025; List of Creditors as on: 31.08.2025															
List of operational creditors (Government dues)															
	Details of claimant Detai			tails of claims received		Details of claim admitted					Amount of	Amount	Amount of Claim	Amount of claim	Remarks
S No	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount covered by Guarantee	party?	% of voting share in COC if applicable	Contingent Claim	of any mutual dues, that may be set off	Not Admitted	under verification	if any
1	Income Tax Department, CIT, Circle -1, Ballari	Income Tax	06-06-2025	20,31,88,149.00	20,31,88,149.00	FORM B	-	-	NO	33.23%	-	-	-	-	
2	The Deputy Commissioner of Commercial Taxes (Audit) -1, Bellari	Commercial Tax	11-06-2025	4,90,17,618.00	4,90,17,618.00	FORM B	-	-	NO	8.02%	-	-	-	-	
3	The Deputy Commissioner of Commercial Taxes (Audit) -1, Devanagere	Commercial Tax	11-06-2025	12,39,609.00	12,39,609.00	FORM B	-	-	NO	0.20%	-	-	-	-	
4	Assistant Commissioner of Central Tax	Commercial Tax	20-06-2025	33,05,01,456.00	9,90,51,221.00	FORM B	-	-	NO	16.20%	-	-	23,14,50,235.00	-	
5	Commissioner of Customs, NS-II, JNCH, NHAVA SEVA	Customs Department	26-08-2025	40,23,334.00	40,23,334.00	FORM B	-	-	NO	0.66%	-	-	-	-	
	TOTAL			58,79,70,166.00	35,65,19,931.00		-	-			-	-	23,14,50,235.00	-	